

ITEM NO.2

COURT NO.14

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.5354/2011

TITAN PLAST(P) LTD. & ANR.

Appellant(s)

VERSUS

COMMERCIAL TAX OFFICER & ORS.

Respondent(s)

WITH

C.A. No. 5356/2011 (XII-A)

[IA No.30622/2018 - BRING ON RECORD THE CHANGE IN NAME OF THE APPELLANT COMPANY]

Date : 02-01-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA  
[IN CHAMBERS]

For Appellant(s)

Mr./Ms. Abhigya, AOR  
Mr. Shashank Shekhar, Adv.

Ms. Saman Ahsan, Adv.  
Mr. Gaurav Juneja, Adv.  
Mr. Sanjeev K. Kapoor, Adv.  
M/S. Khaitan & Co., AOR

For Respondent(s)

Mr. S. Udaya Kumar Sagar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

IA No.30622/2011 in CA No.5356/2011

Interlocutory Application to bring on record change in the name of the appellant company is allowed. Cause-title be amended accordingly. Registry to process the matter in accordance with Rules.

(POOJA ARORA)  
COURT MASTER

(VIDYA NEGI)  
BRANCH OFFICER